

territory has declined since the introduction of the passport system; and

(b) how many unauthorized entries have been made into India after the introduction of the passport system?

The Prime Minister (Shri Jawaharlal Nehru): (a) and (b). The desired information is being collected from State Governments, and will be laid on the Table of the House as soon as received.

NILOKHERI TOWNSHIP

783. Shri Gidwani: (a) Will the Minister of Planning be pleased to state what has been the total cost of the Nilokheri Venture in Punjab (I) ?

(b) What is the total amount that has been spent on the construction of houses and other buildings there?

(c) What has been the total cost of the Polytechnic started there?

(d) How many trainees have been trained there, how many of them have been employed in other concerns, how many have found any source of livelihood and how many are unemployed?

(e) How many industries were started there on a co-operative basis and how many of them have closed down?

(f) What is the total loss estimated on the raw material lying unused there owing to closure of the industries and what will be the loss on the manufactured articles for want of market for their sale?

(g) Has any report been submitted by Shri Banwari Lal, the new Administrator, on the working of the Nilokheri township?

(h) What is his report and do Government propose to place it on the Table of the House?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Rs. 95,33,220.

(b) Rs. 43,09,980.

(c) Rs. 23,46,265.

(d) 2,834 trainees have been trained. The number of trainees who have found employment or are still unemployed is not known.

(e) 10 Co-operatives were started out of which 2 have closed down.

(f) The estimated loss on raw material is about Rs. 2,000 while that on the finished products is about Rs. 6,000.

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(g) As Administrative Officer of the Nilokheri Township, Shri Banwari Lal has been submitting reports on various aspects of the township to Government.

(h) If a specific report is asked for, it will be placed on the Table of the House.

COMMUNITY PROJECTS

784. Shri Badshah Gupta: Will the Minister of Planning be pleased to state:

(a) whether under the scheme of Community Projects under operation in various States in the Union, Members of Parliament have been attached to the scheme at any stage of its working; and

(b) the names of the Districts with their respective States where Power Houses are to be constructed to work up the said Community Projects and factors necessary for consideration regarding the selection of the sites for the said power houses?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) It has been recommended to State Governments that Members of Parliament and State Legislatures coming from the Project Area concerned should be included in the Project Advisory Committee set up for each Project.

(b) It is not proposed to construct Power Houses in the Basic type of Community Projects. In the composite type of Community Projects allotted to West Bengal in the districts of Birbhum, Burdwan, 24 Parganas, Midnapur and Nadia of West Bengal, generating stations at suitable sites are proposed to be installed under the Electricity Development Schemes of the State Government; and no expenditure incurred in this respect is to be debited to the Community Projects fund.

INDIAN OFFICERS OF D.V.C.

785. Shrimati Benu Chakravarty: (a) Will the Minister of Irrigation and Power be pleased to state how many of the Indian officers appointed by the Damodar Valley Corporation have been selected without advertising for the posts?

(b) How are the standards of personnel selection maintained and how is it guaranteed that the best talents apply for the job?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Out of 480 Indian officers of the D.V.C. 44